NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 42/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Mr. Farukh Hatim Basrai

V/s.

M/s. Tata Power Company Ltd.

SECTION OF THE COMPANIES ACT: 58(4) & 59 of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

BIZNON MKHUMRI

2. Sr. Coused Mr. G. R. Joshi

Ms. Neetajain & Mr. Avinah Adweatetr

John 1/6 muligamella Respedentiosian

Tor Respondent Ms 142

ORDER

Company Appeal 42/58(4),59/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.10.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)